

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1014**  
ANSWERED ON 28/07/2023

**IMPACT OF INDIA–EU FREE TRADE AGREEMENT**

1014. SHRI ANEEL PRASAD HEGDE:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether State Governments have been consulted on the negotiating positions in India–European Union Free Trade Agreements;
- (b) whether any socio-economic impact assessment study has been conducted recently by Government on the India–EU FTAs, if so, the findings thereof along with details of sectors that will be benefitted and the sectors that will meet loss; and
- (c) whether India has agreed to accept the International Convention for the Protection of New Varieties of Plants (UPOV) Convention as demanded by European Union and whether India plans to join UPOV Convention under India-EU FTAs negotiation?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) to (c) The Government holds regular stakeholders' consultation with concerned Ministries/Departments and Industry Bodies for inputs and firming up India's position keeping in view our national interest and sensitivities. Similar practice is being followed for the India-EU Free Trade Agreement.

\*\*\*\*\*